

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/12/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Power Finance Corporation Ltd
NAME OF THE RESPONDENT(S)	Mr. K. Vijaya Kumar
UNDER SECTION	95 of IBC

**ORDER**

**Present:** Ld. Senior Counsel Mr. S. Ravi along with Mr. Amir Bavani for the Petitioner.

Ld. Counsel Mr. Shreyas for the Respondent.

It has come to our notice that objections to the RP report has not yet been filed. Last opportunity is granted for filing of objections to the RP report. **Matter is adjourned to 10.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**